

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 30.01.2020**

**NOTICE**

Take notice that the following matters will not be taken up on 31.01.2020 due to non-availability of the Bench, the next date of hearing is indicated below:

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Original date of Hearing</b>	<b>Next date of Hearing</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 139 of 2018	Vishal Vijay Kalantri Vs. DBM Geotechnics&ConstructionsPvt. Ltd. & Anr. <b>With</b>	31.01.2020	04.02.2020
<b>2.</b>	Comp. App (AT) (Ins) No. 697 of 2019	Adani Ports and Special Economic Zone Ltd. Vs. Shailen Shah, RP of Dighi Port Ltd & Ors. <b>With</b>	31.01.2020	04.02.2020
<b>3.</b>	Comp. App (AT) (Ins) No. 698 of 2019	Adani Ports and Special Economic Zone Ltd. Vs. Shailen Shah, RP of Dighi Port Ltd & Ors. <b>With</b>	31.01.2020	04.02.2020
<b>4.</b>	Comp. App (AT) (Ins) No. 722 of 2019	Vishal Vijay Kalantri. Vs. Dighi Port Ltd & Ors.	31.01.2020	04.02.2020

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By Order

-sd/-

Registrar